

so far as the form in which assistance will be given to them is concerned we have decided that this should be both in the form of grants and loans. About the exact details, Sir, my submission would be that it would depend upon the local circumstances.

Shri Ranga: May I know whether the Government would be good enough to enquire whether in any of the States—my information is that they have done it—either the Chief Minister or the Revenue Minister or both of them have gone about on tour—stating their purpose to be so—for the purpose of distribution of lands belonging to Government and also lands that would be accruing to Government as a result of the ceiling? The hon. Deputy Minister just now said that this function of distribution of land would be entrusted only to the collectors and district magistrates and they were expected to do it in a non-political manner. But I want them to enquire—I do not wish to make any accusations—whether any Chief Minister or Revenue Minister has gone about on tour for the ostensible purpose, as has been announced by them, of distributing these lands?

Shri S. N. Mishra: We do not have the tour diaries of the Chief Ministers and, particularly, the purpose with which their tours are connected.

Shri Ranga: I only asked them to make an enquiry into this matter.

Mr. Speaker: No, no. After all, the collectors are under the Chief Ministers.

Shri Ranga: That does not mean that a Chief Minister is above politics, whereas a collector is expected to be above politics.

Mr. Speaker: Order, order. I am not going to allow any argument on that. The Chief Minister cannot get out of it.

Shri Kodiyan: May I know the total number of persons who will be settled

according to the schemes already included in the State Plans?

Shri S. N. Mishra: All these things will have to be settled in future; we have just embarked on this.

Atomic Plant

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*292. { **Shri Ram Krishan Gupta:**
Shri D. C. Sharma:
Shri Chuni Lal:
Shri Bhakt Darshan:
Shrimati Ila Palchoudhuri:

Will the **Prime Minister** be pleased to state:

(a) whether the scheme to set up a second atomic plant in the Punjab-Delhi-Rajasthan area has been finalised;

(b) if so, the name of the place where it will be located; and

(c) when work on it will start?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) Not yet.

(b) and (c). Do not arise.

Shri Ram Krishan Gupta: May I know whether Government have received any suggestions from the Punjab Government to set up this plant in Punjab; if so, the name of the place suggested by the Punjab Government?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): Government have received suggestions from a variety of State Governments including Punjab.

श्री भक्त दर्शन : श्रीमन्, इस प्रश्न में प्रश्नकर्ता महोदय ने पंजाब, दिल्ली और राजस्थान का जिक्र किया है। पिछली बार प्रधान मंत्री जी ने बतलाया था कि उत्तर प्रदेश के पश्चिमी इलाके में भी इस तरह के संयंत्र की स्थापना के प्रश्न पर विचार किया जायेगा

क्योंकि वहां बिजली की कमी है और बड़े पैमाने पर औद्योगीकरण करना है। तो क्या मैं जान सकता हूँ कि उत्तर प्रदेश के क्लेम पर भी विचार किया जायेगा ?

श्री जवाहरलाल नेहरू : यह तरीका बिजली पैदा करने का अभी किसी कदर जरा गैर मामूली है, मामूली नहीं है कि जहां कमी हो वहां रख दें। जहां यह आसानी से और कामयाबी से हो सकता है वहां रखा जायेगा। काफी पेचीदा सवाल है। स्टेट गवर्नमेंट का यह लिखना कि हमें बिजली की जरूरत है इस मामले को हल नहीं करता।

Shri D. C. Sharma: May I know if any technical committee or any other kind of committee has been formed to settle the location and other things regarding this atomic plant; if so, what is the composition of that committee?

Shri Jawaharlal Nehru: I do not know, Sir. The whole of the Atomic Energy Commission is a technical committee.

श्री भक्त वरुण : श्रीमन्, इस प्रश्न पर काफी दिनों से विचार किया जा रहा है। मैं जानना चाहता हूँ कि अन्तिम निणय होने में अभी कितना समय लगेगा ?

श्री जवाहरलाल नेहरू : मैं नहीं कह सकता कि कितना समय लगेगा।

European Common Market

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- *293. { **Shri Ram Krishan Gupta:**
Shrimati Renuka Ray:
Shri Chuni Lal:
Shri Indrajit Gupta:
Shri D. C. Sharma:
Shri P. C. Borooah:
Shri Kalika Singh:
Pandit D. N. Tiwari:
Shri Khimji:
Shri Ajit Singh Sarhadi:

- Shri P. G. Deb:**
Dr. Ram Subhag Singh:
Maharajkumar Vijaya:
Ananda:
Shri Hem Barua:
Shri Raghunath Singh:
Shri N. R. Muniswamy:
Sardar Iqbal Singh:
Shri Muhammed Elias:
Shri Arjun Singh Bhadauria:
Shri Aurobindo Ghosal:
Shri M. R. Krishna:
Shrimati Mafida Ahmed:
Shri Assar:
Shri Bibhuti Mishra:
Shri Prakash Vir Shastri:
Shri Amar Singh Damar:
Shri M. B. Thakore:
Shri Rajendra Singh:
Shri K. B. Malvia:
Shri Sadhan Gupta:
Shri Prabhat Kar:

Will the Minister of **Commerce and Industry** be pleased to refer to the reply given to Starred Question No. 1774 on the 27th April, 1961 and state:

(a) whether any decision has been taken by the United Kingdom to associate itself with the European Common Market:

(b) if so, its effect on Indian exports to the United Kingdom and other countries;

(c) whether the question of U.K. joining the European Common Market was discussed at the annual Conference of Commonwealth Economic Officials held in London from 24th May, 1961; and

(d) the views expressed thereon by the representatives of the various Commonwealth countries?

The Minister of Commerce (Shri Kanungo): (a) The U.K. Government have decided to make a formal application with a view to joining the European Economic Community, and negotiations in that behalf will take place.

(b) As the exact terms of Britain's accession are still to be negotiated, its precise effects on Indian exports cannot be assessed at present.